

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR NO. 2193 OF 2016

Dated: 11th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s. Essar Power (MP) Ltd.

...Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

Ms.Mazag Andrabi
Ms. Shuchi Singh
Mr. Varun Kapur
Ms. Shruti Dass

ORDER

A week's more time is granted to the appellant to cure the defects.

List the matter on **18.05.2017.**

**(I. J. Kapoor)
Technical Member
*ts/kt***

**(Justice Ranjana P. Desai)
Chairperson**